

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3503
ANSWERED ON:18.04.2005
ENVIRONMENTAL CLEARANCE TO DEEP WATER PORT
Patel Shri Harilal Madhavjibhai

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government is aware that the development of Dholera as a deep water port in Gujarat has been delayed due to non-clearance from the Ministry of Environment and Forests;
- (b) if so, the details thereof and the reasons therefor; and
- (c) by when the environment clearance is likely to be accorded in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) and (b) No, Sir.

(c) The proposal on an All Weather Port (minor) at Dholera, Gujarat by M/s Dholera Port Limited received in the Ministry of Environment & Forests, had been examined by the Expert Committee for Infrastructure Development and Miscellaneous Projects on two occasions. Based on the observations made by the said Expert Committee requisite information have been sought from M/s Dholera Port Limited which is awaited for consideration of environmental clearance.